

(b) whether the Central Government have agreed to the request; if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO): (a) and (b) The position with respect to demand by the Government of Gujarat regarding edible oils, rice, and polyester and controlled cloth is as under:-

Edible oils: Gujarat Government had asked for an allocation of 11,500 tonnes per month of palmolein. As a result, the allocation was raised to 7,000 tonnes from July, 1984 against the allocation of 5,000 tonnes made during June, 1984. Proposal from the Government of Gujarat for additional allocation for the remaining months of the current oil year i.e. September and October, 1984 is under examination.

Rice: Against the demand by the Government of Gujarat for at least 15,000 tonnes of rice per month, an allocation of 7,500 tonnes is being made. Allocation of rice to various States including Gujarat is made on a month to month basis, taking into account the overall availability of stocks in the Central Pool, relative needs of the various States, market availability and other related factors. These allocations from the Central Pool are only supplemental to the open market availability.

Polyester and controlled cloth: Gujarat Government has not asked for increased quota either for polyester cotton blended or cotton controlled cloth.

Colleges awarding Degree/Diploma in Pharmacy

1629. SHRI K. CHATHUNNI MASTER: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what are the names of Colleges recognised for awarding diploma/degree in pharmacy in the country; and

(b) what is the number of students admitted to these courses in each year during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD-BEN M. JOSHI): (a) Number of Institutions imparting training in Diploma in Pharmacy 170 (number's detail in Annexure I).

2. Number of institutions imparting Training in B. Pharma degree in Pharmacy 25 (number's detail in Annexure II).

(See Appendix CXXXI, Annexure No. 36 for I and II).

(b) Diploma in Pharmacy:

| Year | Number |
|---------|--------|
| 1981-82 | 4842 |
| 1982-83 | 5596 |
| 1983-84 | 7247 |

Regarding admission of students in B. Pharmacy (Degree course) during the last three years information is being collected and will be laid on the Table of the House.

वैद्य विशारद आदि की डिग्रियों का दिया जाना

1630. श्री राम पूजन पटेल :

श्री कैलाशचरित मिश्र :

क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हिन्दी साहित्य सम्मेलन प्रयाग, उत्तर प्रदेश द्वारा "वैद्य विशारद" और "आयुर्वेद रत्न" डिग्रियां अभी भी प्रदान की जा रही हैं, हालांकि संगत नियम के अधीन ये 1967 तक ही मान्य थी ; यदि हां, तो 1967 के बाद कितने छात्रों ने ये डिग्रियां प्राप्त कीं ;

(ख) क्या यह भी सच है कि अनुभव के आधार पर किसी संस्था/संगठन द्वारा पंजीयन की अनुमति देना गैर-कानूनी है ;

(ग) यदि उपरोक्त भाग (क) और (ख) के उत्तर "हां" हो तो केन्द्रीय सरकार स्वास्थ्य योजना के अधीन आयुर्वेद

फार्मसिस्टों के पदों के लिए अधिसूचित भर्ती नियमों में निर्धारित अर्हताओं की सूची में "वैद्य" "विशारद" "आयुर्वेदिक भिषक" अथवा "आयुर्वेदिक रत्न" के शामिल किये जाने के क्या कारण हैं ; और

(घ) सरकार केन्द्रीय सरकार स्वास्थ्य योजना के अधिसूचित भर्ती नियमों से इन अर्हताओं को कब तक निकालने का विचार रखती है ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में उपमंत्री (कुमारी कुमुदबेन एम० जोशी) :

(क) हाँ। इस मंत्रालय को 1967 के बाद ऐसी डिग्रियाँ प्राप्त करने वाले छात्रों की संख्या के बारे में कोई जानकारी नहीं है।

(ख) भारतीय केन्द्रीय चिकित्सा परिषद् अधिनियम, 1970 की धारा 17 के लागू होने (अर्थात् 1-10-1976) के बाद भारतीय चिकित्सा का कोई राज्य बोर्ड अनुभव के आधार पर किसी भी व्यक्ति का पंजीकरण नहीं कर सकता।

(ग) और (घ) इस मामले की जांच की जा रही है।

Direct rail link between Bombay and Tirunelveli

1631. SHRI V. GOPALSAMY: Will the Minister of RAILWAYS be pleased to state:

(a) whether any memorandum has been received by Government from the Bombay Tamil Pervai requesting for a direct train between Bombay and Tirunelveli;

(b) if so, what are the details thereof;

(c) whether the suggestions made therein have been considered; and

(d) if so, what steps are being taken to provide a direct train link between Bombay and Tirunelveli?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOUDHURY): (a) Yes, Sir.

(b) The requests made include (i)

running through coaches between Bombay and Tirunelveli, (ii) extension of Island Express to Tirumelveli/Kanniyakumari, (iii) combining 129/130 Udyan Express and 25/26 Island Express with slip coaches for Tirunelveli and (iv) running a train between Bombay VT and Kanniyakumari.

(c) Yes, Sir.

(d) The volume of traffic offering between Bombay and Tirunelveli does not justify introduction of a direct train. Besides, a direct train by all B. G. route will be longer involving enhanced fares. Passengers at present prefer to travel with a change over at Madras by M. G. The other suggestions made involve drastic changes in the existing pattern of services which is not desirable and requires introduction of additional resources which are not available. However, 81/82 Bombay-Trivandrum Jayanti Janta Express has since been extended upto Kanniyakumari and passengers can proceed to Tirunelveli with a change over at Nagercoil.

Unani system of medicine in C.G.H.S. Dispensaries

1632. SHRI SHAMIM AHMED SIDDIQI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state whether there is any proposal under Government's consideration to provide facilities for the treatment of patients in the C.G.H.S. dispensaries through the Unani System of Medicine?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD-BEN M. JOSHI): C.G.H.S. beneficiaries are already availing medical facilities from existing Unani C.G.H.S. dispensaries/Units.

Betterment of Hindustan Dawakhana

1633. SHRI SHAMIM AHMED SIDDIQI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that no steps have been taken for the betterment of the Hindustani Dawakhana, Delhi by Government since its take-over in 1954; and